

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 270 of 2013**

**Dated : 6<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Chadha Sugars & Industries Pvt. Ltd. ... Appellant(s)**

**Versus**

**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajesh Mittra

**ORDER**

Admit. Issue notice to the Respondents returnable on 29.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **29.11.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*Ts/vs*